

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 192/17 in CP No.175/BB/2017	-	For hearing on IA 192/17	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PRASANNA KUMAR S.

Respondent No 1 to 8.




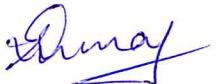
2. P. Manjunath.

Respondent 7



3) Manasi Kumar, Adv appearing on behalf of
Ms. Renu Gopalakrishnan, Adv for Respondents 7 & 11.

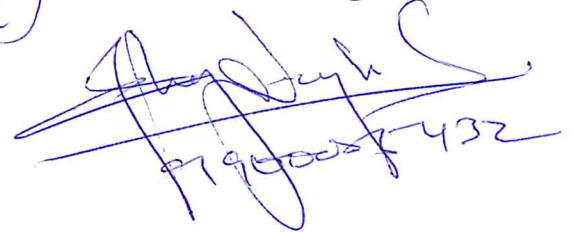
④ B.G. Rohil Kumar 
Advocate for Impleading Applicant.


[9986394523]

⑤ K.S. Bheemaiah Counsel for Respondent No. 12
(ROC)



⑥ Adv. Shiju Abraham Vargis
Counsel for Respondent


97900087432

Counsel for petitioner is present. Counsel for respondents are also present. Counsel for applicant in IA No.192/2017 is present. The Respondents to this I.A. have not filed their objections. The counsel appearing for Respondents in I.A. 192/2017 requested time to file objections. Already the counsel for Respondent No.11 had reported no objection to the I.A. The Tribunal to decide among the two counsels competent to represent Respondent No.7. For filing comments on eligibility by senior counsel over this issue. Junior counsel for R-12 is present. He requested adjournment. However, the senior counsel is absent. Posted finally for hearing on 06.03.2018 at 3.00 p.m. On that date, no adjournment will be given.

Counsel for R-1 to 8 has filed a memo to recall the order dated 12.02.2018 wherein the Tribunal has treated the argument of R-1 to 8 as closed. Counsel for Respondent is directed to serve a copy of the memo on the counsel for Petitioner.

List it on 06.03.2018 at 3.00 p.m.



MEMBER (T)



MEMBER (J)